

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:838
ANSWERED ON:05.03.2007
MECHANISM TO TACKLE DROUGHTS
Rao Shri Sambasiva Rayapati

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has chalked out any mechanism to tackle droughts every year;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (c): It is primarily the responsibility of the State Governments concerned to take necessary measures in the wake of natural calamities including drought. The Government of India supplements the efforts of the States with financial and logistic support. There is ready availability of funds with the States under the Calamity Relief Fund (CRF) for taking necessary measures in the wake of natural calamities. The Central Government and the State Governments concerned contribute to this Fund in the ratio of 3:1. In case of natural calamities of severe nature, where the funds available in the CRF are not sufficient to tackle the situation, the State Governments concerned could seek assistance, over and above CRF, from the National Calamity Contingency Fund (NCCF) etc., by submitting a formal memorandum giving all relevant details.